

By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/1567 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 28th March 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. JJA/3913/2019, dtd. 18.03.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official car, at your own cost, w.e.f. the morning of 20.03.2019 till the morning of 27.03.2019, has been granted/~~rejected~~.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/1568 /A, dated 28.03.19
Copy to:

✓ 1. The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

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